

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-308(ND)/2018

IN THE MATTER OF:

M/s Vama Apparels (India) Pvt. Ltd.

vs

M/s SSIPL Lifestyle Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 15.02.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant

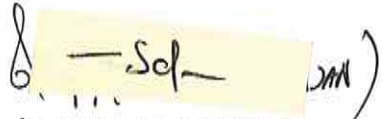
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For the Corporate Debtor

:Mr. Alishan Naavue, Mr. Saunabh, Advocate

ORDER

CA No. 106/C-III/ND/2018. None present for the applicant. Learned counsel for the non-applicant/respondent is present. Post this matter on 28.02.2019 for the appearance of the applicant.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)